

Annexure -7

Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 09-11-2021; List of creditors as on: 05-05-2022

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount Admitted Provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Commercial Taxes	Office of the Joint Commissioner Commercial Taxes, Alipore Charge, Kolkata		22,05,11,601		Statutory Dues	Nil	Nil	No	NA	Nil	Nil		22,05,11,601	
2	Commercial Taxes	The Assistant Commissioner (ST) Annasalai Assessment Circle Chennai-6	25-11-2021	48,736	48,736	Statutory Dues	Nil	Nil	No	NA	Nil	Nil			
2		Total		22,05,60,337	48,736								-	22,05,11,601	

Note: As the books & accounts are not available. Hence the claims are provisionally admitted based on the proof of claims submitted by the claimants.